

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No245  
Co.Appeal 28 of 2017

**Proceedings under Section 56,58,59 of Co. Act, 2019**

**IN THE MATTER OF:**

Suman Kumar Sinha  
V/s

.....Applicant

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

**Order delivered on 26/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan S. Godiawala, Adv.  
For the Respondent : Mr. Harmish K. Shah, Adv.

**ORDER**

Ld. Counsel Mr. Pavan Godiawala appears for the applicant.

List before regular Bench on 10.11.2023

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**